

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 4<sup>th</sup> October, 2017*

No.HC.VII-98/2017 / **5006** /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Pritish Choudhury, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Gohpur, an Officer in Grade-III of the Assam Judicial Service, as Deputy Registrar (Vigilance), Gauhati High Court, Guwahati in his grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge.

Shri Choudhury will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (M), Gohpur and proceed to join his new assignment immediately.


By Order,  
Sd/- M.K. Kalita,  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-98/2017 / **5007 – 5018** /A.

Dated 04.10.2017

Copy to:-



1. The L.R. & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati. He is requested to place the services of Shri Pritish Choudhury at the disposal of the Gauhati High Court with effect from the date of his joining in the Gauhati High Court, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information and necessary action.
3. The District and Sessions Judge, Sonitpur, Tezpur.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Chief Judicial Magistrate, Sonitpur, Tezpur.
6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.

  
4/10/2017

*Contd.....*

[2]

8. The Sub-Divisional Judicial Magistrate (M), Gohpur.
9. Shri Pritish Choudhury, Munsiff-cum- Judicial Magistrate, 1<sup>st</sup> Class, Gohpur.
10. The Asstt. Registrar(\_\_\_\_\_), Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati.
12. The Systems Analyst, Gauhati High Court, Guwahati for uploading this  
Notification in the Gauhati High Court Website.
13. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar  
(Judicial)/Registrar (Admn.)/ Registrar (Establishment),Gauhati High Court,  
Guwahati.
14. The Deputy Director, Printing & Stationery, Assam Govt. Press,  
Bamunimaidan, Guwahati for publication of the Notification in the Assam  
Gazette.

  
4/10/2017  
**REGISTRAR (VIGILANCE)**  
  
4/10/17